

Name of the Corporate Debtor: BHALKESHWAR SUGARS LIMITED; Date of Commencement of CIRP: 25-09-2025; List of Creditors as on: 02-03-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	4595960052	8	4594063978	69.75	0	1896074	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2658049107	11	1933308592	29.35	0	724740515	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	2	2108247	0	2108247	0.03	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	28496645	3	3274157	0.05	22905024	25222488	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	56	836193663	53	53717961	0.82	0	31554971	920731	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		80	8120807714	75	6586472935	100.00	22905024	783414048	920731	